

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

STARRED QUESTION NO:12  
ANSWERED ON:09.11.2010  
STORAGE FOR FOODGRAINS  
Roy Shri Mahendra Kumar;Singh Shri Jagada Nand

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether foodgrains stocked with Government agencies were got damaged/ rotted due to improper storage, stocking in excess of buffer norms and delay in loading and unloading;
- (b) if so, the details thereof for each of the last three years and the current year;
- (c) the requirement and availability of storage space, procurement, buffer norms and stocks of foodgrains during the above period, State-wise;
- (d) the remedial steps taken to check such wastage including the action taken against the persons held responsible for such losses, State-wise; and
- (e) the manner in which such stocks were disposed of alongwith the storage capacity proposed to be created for the purpose, State-wise?

**Answer**

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a),(b),(c),(d)& (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.12 DUE FOR ANSWER ON 09.11.2010 IN THE LOK SABHA.

(a) & (b) Some quantities of foodgrains stored in godowns of FCI and State Government agencies get damaged during storage due to different reasons. Details of damaged foodgrains accrued in FCI and some of the State Government agencies during the last three years and current year are given in Annex. I.

(c) & (d) Details of procurement, buffer norms and actual stocks of foodgrains in Central Pool during last three years and current year as well as existing availability of storage capacity are given in Annex. II.

In order to prevent damages to foodgrains stocks, FCI and State Government agencies have to follow a number of steps. These are listed in Annex. III. For damages to or wastage of foodgrains in FCI godowns, disciplinary action has been taken as per details given below:-

Year No. of officials proceeded against

2007-08 31

2008-09 50

2009-10 28

Total 109

(e) For disposal of damaged Central Pool foodgrains, there is a standard procedure to be followed. After identification, depending upon fitness damaged foodgrains are grouped into various categories such as fit for animal feed, industrial use, manure and unfit for

any use. While the quantities found unfit for any other use are destroyed, those of other categories are sold by auction. To meet the storage requirements, construction of additional storage capacity is being taken up.